

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2199  
ANSWERED ON 20.03.2023

**ALLOCATIONS UNDER THE PMKKKY**

2199. DR. PRASHANTA NANDA:

Will the Minister of MINES be pleased to state:

- (a) the expected budgetary allocation under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY), State-wise, for the last five years;
- (b) the actual allocations made under the PMKKKY, State-wise, for the last five years;
- (c) whether there is a discrepancy between the expected standards and the actual value of allocations made; and
- (d) if so, the details of the measures being taken to address this?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) to (d): There is no provision for budgetary allocation from Central Government or State Governments to the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY). The various projects taken up under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) are funded through the funds accrued under DMFT.

Further, Section 9B of the MMDR Act, 1957 prescribes the establishment of District Mineral Foundation (DMF) in any district affected by mining-related operations, the object of which is to work for the interest and benefit of persons, and areas affected by mining related operations in such manner as prescribed by the State Governments. DMF is funded by statutory contributions received from the holders of mining leases in terms of the fixed percentage of royalty prescribed by the Central Government.

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